

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1643
TO BE ANSWERED ON 06.03.2018**

RESIDENTIAL SCHOOLS FOR DALIT GIRLS

1643. SHRI K. ASHOK KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is considering to set up as many as five residential schools in every State to cater to dalit girls;
- (b) if so, the details thereof;
- (c) whether the States are required to take over their funding and functioning after three years;
- (d) whether it is a fact that the States will have to undertake serious responsibilities to be eligible for the residential school scheme for dalit girls; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (e): The proposal of the Ministry of Social Justice and Empowerment for revision of the Scheme, 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)' to include one new component i.e. 'Setting up of Residential Schools for SC Girls' is awaiting formal approvals.
